

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

O.A.NO.1217/94

Between:

Dt. of Order: 27.6.97.

A. Chandrasekhara Reddy

Applicant

And

1. Registrar General India, Min. of Home Affairs,
2/A, Mansingh Road, New Delhi.
2. Director of Census Operations, A.P., Min. of Home Affairs,
Pioneer House, Somajiguda, Hyderabad.
3. S.M.N. Hussain
4. S.P. Desai
5. Sri D.R. Khanna
6. S.K. Sinha
7. V.S. Joshi
8. R.P. Naule
9. Smt Renu Sabharwal
10. M. Tej Kishore Singh,
11. M.K. Mukharjee
12. Smt. V.R. Khanna

Respondents.

Counsel for the Applicant : Mr. Y. Suryanarayana

Counsel for the Respondents : Mr. V. Bhimanna

CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI A.M. SIVA DAS : MEMBER (J)

THE TRIBUNAL MADE THE FOLLOWING ORDER:

Learned counsel for the applicant absent.

The O.A. is dismissed for default.

[Signature]
4/7/97
DEPUTY REGISTRAR (J)

8/11/97
TYPED BY
COMPARED BY

6
CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)
AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR: M
(J)

DATED: 27/6/97

ORDER/JUDGEMENT

M.A./R.A/C.A.NO.

in

O.A.NO. 1217/94

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions,

Dismissed

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected.

No order as to costs.

YLKR

TI Court.

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
ब्रेण्ड/DESPATCH
8 JUL 1997
हैदराबाद बेंच
HYDERABAD BENCH